

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/58/2016
NAME OF THE PETITIONER(S) : Saraswathi
NAME OF THE RESPONDENT(S) : Nagabhushanam Precision Engg Industries P Ltd & 7 Ors
UNDER SECTION : 397/398, 237, 235 & 111A

S.No.	NAME (IN CAPITAL)	DESIGNATION
	SIGNATURE	

REPRESENTATION BY WHOM

1. R SANKARANARAYANAN	COUNSEL FOR Petitioner	Charya
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ORDER

Shri R Sankaranarayanan, counsel for petitioner present and filed a copy of the order passed by the 1 Additional District Judge (PCR), Thiruchirapalli, in Original Suit No.36/2010 showing a compromise decree. For making the respondents to be present, counsel for petitioner is directed to send a private notice to the respondents and file proof of the same by way of an affidavit by the next date of hearing. Put up on **06.01.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)